

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Notice a/w copy of order off. 29/12/03 issued to the counsel for both all the respmts. by Regd. A. D. Posts.

The same copy of order issued to the counsel for both sides.

*DRB*  
S.O.

*By*  
30/12/03

Adv. not seen  
Mr. S. S. Jena, Adv  
appears on R-1  
none appears on  
R-2

Contd. not b/w.

L  
ion

*Regd.*

Dt. 11.2.04

The learned Adv files one MA and prays for 6 weeks time to file counter. Prayer allowed. Time granted till 15.3.04 for counter. MA is disposed of.

*Done -*

11/2/04

REGD. OF REC'D.

far as initiation of disciplinary proceedings against the applicant under Annexure-A/1 dated 14.9.2003) shall be maintained.

Send copies of this order along with notices to Respondents and free copies of the order be handed over to the learned counsel for the parties.

*Yash*  
29/12/03  
MEMBER (JUDICIAL)

Order dated : 13.1.05.

By filing memo dated 12.1.05, Ld. Advocate for the applicant submits that applicant is no longer interested in the matter and seeks to withdraw the Original Application.

In view of the above prayer made by the applicant through the advocate, permission is granted to withdraw the O.A., which is dismissed being infructuous.

*Yash*  
MEMBER (JUDICIAL)

*Yash*  
13/1/05  
VICE-CHAIRMAN